

(4)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

RA 361/2003
in
OA 739/2002

New Delhi this the 8th day of December, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J).
Hon'ble Shri V.K. Majotra, Member (A).

Nitish Sharma

... Applicant.

Versus

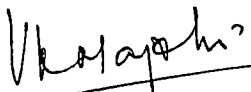
Union of India & Ors.

... Respondents.

O R D E R (By Circulation)

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J).

We have seen RA 361/2003 in OA 739/2002. None of the grounds, as provided under the provisions of Section 22 (3) (f) of the Administrative Tribunals Act, 1985 read with Order 47 Rule 1 CPC are present in this case, to justify allowing the review application. Accordingly, RA 361/2003 is rejected.


(V.K. Majotra)
Vice Chairman (A)


(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

'SRD'